

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 249 of 2012

Dated : 23rd November, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Starwire (India) Vidyut Pvt. Ltd. ... Appellant(s)
Versus
Harayana Electricity Regulatory Commission & Anr.
....Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 18.12.2012. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **18.12.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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